

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Crl.) Nos.5906-5907/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PAPPU @ GHANSHAYAM

Respondent(s)

Date : 05-10-2020 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
[IN CHAMBERS]

For Petitioner(s) Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Mr. Shashank Shekhar Singh, learned counsel submits that fresh particulars of respondents Pappu @ Ghanshayam and Kalua @ Foji @ Netra Pal have been filed. Although, belatedly submitted, the same is accepted.

The Registry to proceed further.

(RACHNA)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
COURT MASTER (NSH)